

OGY AND MINISTER OF STATE IN DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a)

The major activities carried out in the Space Applications Centre (SAC), Ahmedabad are conceptualisation, research and development and execution of projects in the field of Space Applications, namely, Satellite Communications, Remote Sensing and Meteorology. SAC is primarily responsible for the development of payloads for all Indian remote sensing and communication satellites. SAC is also responsible for the planning and execution of certain identified applications projects and for the design and development of necessary hardware and software in such projects. SAC interacts with all the other Indian Space Research Organisation (ISRO) Centres/Units, including National Remote Sensing Agency (NRSA) at Hyderabad and other user agencies at the Centre and State level.

(b) The information on remote sensing generated by SAC is supplied to NRSA, Hyderabad, ISRO Centres/Units and User Agencies and also Central Ministries and Departments and various States/Union Territories who use remote sensing data for their various application projects.

The technology developed in SAC, Ahmedabad is being transferred to industries in the public and private sectors under the Technology Transfer Programme of ISRO. For example, in the area of satellite telecommunications, SAC undertakes applications technology development and demonstration projects. In these areas, it coordinates with the user organisations such as Department of Telecommunications Ministry of Information and Broadcasting, India Meteorology Department, etc., right from the conceptualisation phase. The technologies thus developed have been offered to M/s Electronics Corporation of India Limited (ECIL) (for Satellite-based Disaster Warning

Receiver System) and M/s Kerala State Electronics Development Corporation Limited (KELTRON) (for Satellite-based Radio Networking Terminal), as technology transfer, to meet the larger requirements of the user agencies.

(c) There is no proposal at present for SAC to directly sell any data commercially, especially to International Data Banks.

(d) The activities mentioned in Part (a) will continue to be sustained and expanded where necessary to meet the ongoing and future-satellite programmes especially in the areas of remote sensing and communications.

#### **Protocol for Cooperation in Sports with GDR**

5963. SHRI KAILASH MEGHWAL: Will the PRIME MINISTER be pleased to state:

(a) whether the Protocol for cooperation in the field of sports with German Democratic Republic (GDR) has expired;

(b) if so, when;

(c) whether Government are negotiating for the next Protocol with the German Democratic Republic; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) Yes, Sir.

(b) On 31.12.1989.

(c) Yes, Sir.

(d) The details are being finalised.

[*Translation*]

### **Electronic Industry**

5964. SHRI CHHABIRAM ARGAL: Will the PRIME MINISTER be pleased to state:

(a) the facilities provided by the Union Government for setting up electronics industries in Madhya Pradesh;

(b) whether import licences are proposed to be issued for setting up electronics industries in the backward areas of Madhya Pradesh; and

(c) if so, the names of units to whom import licences have been/are likely to be given?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) Union Government encourages the setting up of electronics industries throughout the country in all permissible areas of this sector. The particular State Government provides facilities and creates conditions conducive for setting up such industries in the State, and the Department of Electronics gives necessary guidance and progresses issue of approvals. The Department of Electronics through Madhya Pradesh State Electronics Development Corporation (MPSEDC), Bhopal has provided financial support for implementation of (i) Electro-medical Equipment Repair and Maintenance Project and (ii) Rural Electronics Employment Generation Programme. MPSEDC Ltd., a state public sector undertaking of the Government of

Madhya Pradesh is engaged in the promoting and establishment of electronics industry in the State of Madhya Pradesh.

(b) and (c). 19 Industrial Licences and 93 Letters of Intent/Registrations have been issued so far for setting up electronics industries in the State of Madhya Pradesh. Out of this, 12 Industrial Licences and 71 Letters of Intents/Registrations have been issued for units in backward areas. Import Licences are issued to industrial units as per the import policy enforced from time to time.

[*English*]

### **Strength of SC/ST employees**

5965. SHRI HET RAM: Will the PRIME MINISTER be pleased to state:

(a) the total strength of employees under the services of Union Government in Group B,C,D, lowest rung of Group A and other rungs of Group A and the representation of SC/ST among them as on 1 January, 1989 and 1 January, 1990; and

(b) whether Government directives relating to reservation for Scheduled Castes and Schedule Tribes services in particular reference to ban on dereservation and lapsing have been followed properly in offices of Union Government?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) A Statement showing the requisite information as on 1.1.1989 is enclosed. The information as on 1.1.1990 is being collected and will be laid on the Table of the House.

(b) No such violation has been reported by any Ministry/Department.